

Minutes of the meeting held on 3rd April, 2018 at 1600 hrs.

Present

Shri R.K. Mathur, Chief Information Commissioner
Shri Yashovardhan Azad, Information Commissioner
Prof. M. Sridhar Acharyulu, Information Commissioner
Shri Sudhir Bhargava, Information Commissioner
Shri Bimal Julka, Information Commissioner
Shri D.P. Sinha, Information Commissioner
Shri Amitava Bhattacharyya, Information Commissioner
Additional Secretary to the Commission, assisted by other officers.

CIC informed that Smt. Anjali Anand Srivastava has relinquished the charge of Secretary, on 2nd April, 2018. During last financial year, Secretary and her officers of the Secretariat accomplished many significant tasks i.e. shifting of office, 99.91% of fund utilisation. The Commission appreciated the efforts made by the Secretariat and the substantial contribution made by Mrs. Anjali Anand Srivastava.

Agenda No.1: Action taken on earlier meeting's decision

The Commission was informed of the action taken on the decisions of the Commission's meeting held on 20.03.2018.

Action: JS(Admn)

Agenda No.2: Quality issues

- (a) The scrutiny of cases was discussed.
- (b) It was decided to improve maintenance and upkeep of the new building.

Action: JS(P&B)

Agenda No.3: Seminar on "Health and Right to Information Act" on 7.04.2018

The Commission was apprised.

Action: JS(Law)

Agenda No.4: Notice of Hearing

The Commission approved the proposal with minor changes.

Action: Registrar

Agenda No.5: Uniform show cause notice for non-compliance cases

The matter was discussed.

Action: Registrar

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Additional Agenda Item: Wages for Domestic Help

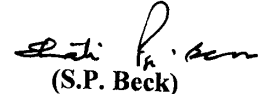
The Commission decided to pay the wages for the domestic help of former CICs/ICs at par with the wages circulated by Election Commission of India vide Office Memorandum No.193/1/2017(I) dated 5.07.2017. The CIC OM No.5/2/2013/CIC/Admn dated 12.2.2018 may stand amended to that effect.

Action: JS(Admn)

Agenda No.6: Any other item with the permission of the Chair

- (a) Prof. M. Sridhar Acharyulu, Information Commissioner has recused himself from the interview panel for selection of Legal Consultants for CIC, vide his Note dated 2.4.2018. This matter was discussed in length. It was decided to cancel the present ongoing process.
- (b) The Commission decided to have CIC Mobile App in the Hindi also. Other recognised languages may also be subsequently covered.

Action: JS(MR)


(S.P. Beck)

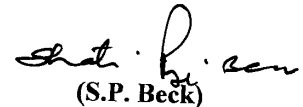
Joint Secretary (Admn)
04.04.2018

To

1. PPS to Chief Information Commissioner
2. PPS to Information Commissioner (YA)
3. PPS to Information Commissioner (SA)
4. PPS to Information Commissioner (SB)
5. PPS to Information Commissioner (BJ)
6. PPS to Information Commissioner (DP)
7. PPS to Information Commissioner (AB)
8. PPS to Secretary/PS to Additional Secretary

Copy also to :

1. Registrar/JS(P&B)/ JS(MR) / JS(Law)
2. Shri Sushil Kumar, DS(Admn)
3. Shri S.K. Rabbani, DS(Gen. Admn)
4. Shri T.K. Mohapatra, DR
5. Shri K.A. Talwar, DR
6. Shri U.C. Joshi, DR
7. Shri Surender Rohilla, Consultant
8. Shri R.L. Gupta, Consultant
9. Shri S C Sharma, Consultant
10. Shri R.P. Grover, Consultant
11. Shri H.P. Sen, Consultant
12. Shri K.L. Das, Consultant
13. Shri A.K. Talpatara, Consultant


(S.P. Beck)

Joint Secretary (Admn)
04.04.2018